

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:160
ANSWERED ON:08.03.2007
LEASING OF RAILWAY LAND TO PRIVATE RETAILERS
Jindal Shri Naveen

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have decided to lease out railway land to private retailers to build shopping malls;
- (b) if so, the details thereof;
- (c) the likely revenue to accrue to the Railways as a result thereof;
- (d) the measures envisaged to prevent overcrowding and parking hassles at the already congested railway stations;
- (e) whether security risks as a result of shopping centres close to railway stations will be kept in mind while leasing the land; and
- (f) if so, the details thereof?

Answer

MINISTER OF RAILWAYS (SHRI LALU PRASAD)

(a) to (f) : A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF STARRED QUESTION NO.160 BY SHRI NAVEEN JINDAL TO BE ANSWERED IN LOK SABHA ON 08.03.2007 REGARDING LEASING OF RAILWAY LAND TO PRIVATE RETAILERS

(a) to (c) : Commercial development of Railway land has been taken up by Railways to raise internal resources. While undertaking commercial development, shopping malls etc. may also be developed by the developer depending upon the feasibility. So far, 61 sites have been identified by Railways; out of which 9 bids were finalized realizing about Rs.7.0 crore. To give focused attention to the scheme, Rail Land Development Authority (RLDA) has been set up. To begin with 13 sites have been entrusted to the RLDA who have begun their actions.

(d) to (f): A comprehensive scheme for development of the sites will be required to be drawn by the selected developer. The scheme will be approved by Railway taking into account parking, security aspects etc.